

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1380 of 2019

In the matter of:

Amit Katyal

....Appellant

Vs.

M/s. Meera Ahuja & Anr.

....Respondents

Present

For Appellant: Ms. Bina Gupta, Ms. Sheena Taqui, Mr. Saurabh Kalia, Mr. Kshitij Vaibhav and Ms. Shashi Shekhar, for Advocates.

For Respondents: Mr. Neeraj Malhotra, Sr. Advocate with Mr. Lokesh Bhola, Advocates for R-1 & R-2.

ORDER
(Virtual Mode)

12.10.2020: Heard the Learned Counsel for the Appellant in 'Full'. For hearing the Arguments of Learned Counsel for Respondent No. 1 and 2, the matter is adjourned to **15th October, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

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